

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 05 of 2020

IN THE MATTER OF:

Tamilnad Mercantile Bank Ltd.

.....Appellant

Vs.

Mrs. Maddhumathi Kannan Adityan

.....Respondent

Present :

For Appellant: Mr. Dileep Poolakkot, Advocate

Ms. Surekha Raman, Advocate

O R D E R

24.02.2020 - For filing of Reply before the office of the Registry in course of the day. At the request of the Learned Counsel for the Respondent, the matter is adjourned to **16th March, 2020**. In the meantime, rejoinder, if any, is to be filed, a copy of the rejoinder is to be served well in advance within three days before the next Hearing date.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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